



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

OA. 350/567/2016

DATE OF ORDE : 24.02.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

USHA RANI CHOUDHARY

VS

S.E. RAILWAY

For the Applicant : None

For the Respondents : MR. GARGI ROY

ORDER (Oral)

None appeared on behalf of the applicant for long, and even today despite repeated calls.

Therefore, it seems that the applicant has lost interest to pursue the matter further.

As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.



(Bidisha Banerjee)
Member (J)

mks